

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 470 of 2021

Usha Sinha Versus The State of Jharkhand & Ors.

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK

(Through Video Conferencing)

4 / 03.9.2021 With the consent of learned counsel for the parties, let this matter be listed before the National Lok Adalat, which is scheduled to be held on 11.09.2021.

(Dr. S. N. Pathak, J.)

R.Kr.